

**CC NO. 200/2019
CBI VS. RAVINDER KUMAR**

04.09.2020

COURT HEARING THROUGH VIDEO CONFERENCING


Present:- Sh. Sunil Verma, Id. PP for CBI.
Accused is absent.

Even counsel for accused is also not present.

The file is not before me.

Ahlmad is directed to get the court file scanned and get the copy of the same to me, at the earliest. Ahlmad is also directed to send a written request letter to the concerned branch through whatsapp or email in this regard in Rouse Avenue Courts as well as in Central District, Tis Hazari Courts.

Put up for supplying the scanned copy of the court file and for further proceedings on **12.10.2020**.


(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
ROUSE AVENUE COURTS, DELHI
04.09.2020